



ANNEXURE - 3

List of Creditors of Corporate Debtor

Summary of List of claims as on February 09, 2024

Drawn for claims up to January 17, 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till January 17, 2025
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till January 17, 2025
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	16,46,77,41,174	01	16,46,45,32,855	0	31,81,319	0	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors)	0	0	0	0	0	0	0	4	No claims have been received till

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	belonging to any class of creditors)									January 17, 2025
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till January 17, 2025
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till January 17, 2025
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	Annexure -7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till January 17, 2025
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till January 17, 2025
Total		01	16,46,77,41,174	01	16,46,45,32,855	0	31,81,319	0		



Annexure 3
List of Creditors of Corporate Debtor
List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on February 09, 2024

Drawn for claims up to January 17, 2025

SL. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Omkara Assets Reconstructions Private Limited	26.02.2024	16,46,77,41,174	16,46,45,32,855	Secured	674,99,00,000	0	No	100	0	0	31,81,319	0	Refer Note:1
	Total		16,46,77,41,174	16,46,45,32,855		674,99,00,000	0		100	0	0	31,81,319	0	

Note 1:

- Exclusive charge by way of registered mortgage of free sale FSI to the extent of 15,000 sq mtrs area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448, 448/1 to 5, 451, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.
- Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Piramal Capital & Housing Finance Limited

